

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT- I, MUMBAI**

**SPECIAL BENCH**

Item 46

**C.A(CAA)274/MB/2021**

CORAM:

SHRI. MANOJ KUMAR DUBEY

SHRI. KISHORE VEMULAPALLI

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **31.10.2022**

NAME OF THE PARTIES: - **Veeral Additives Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant : Senior Counsel Zal Andhyarujina a.w  
Counsel Karan Bhide, Adv. Mona Bhide,  
Adv. Deepshikha Ughade, Adv. Mannan  
Gala i/b. Dave & Girish & Co.

Sections 230-232 of the Companies Act, 2013

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**ORDER**

List this matter on Board on 07.11.2022, for further consideration and hearing. The Registry is directed to retain the position of this matter High on Board on the adjourned date.

**Sd/-**

MANOJ KUMAR DUBEY  
Member (Technical)

Vedant Kedare

**Sd/-**

KISHORE VEMULAPALLI  
Member (Judicial)